

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1798
ANSWERED ON:01.08.2003
AMOUNT SANCTIONED BY NSIFDC
ASHOK NAMDEORAO MOHOL

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the amount of funds sanctioned by the National Scheduled Tribes Finance and Development Corporation (NSTFDC) for the welfare of the targeted groups of tribals during the last three years and current year so far, State-wise;
- (b) the extent to which the State Government have utilized the funds;
- (c) whether serious irregularities have been reported in the implementation of the programmes for the welfare of Scheduled Tribes particularly in Maharashtra; and
- (d) if so, the action taken by the Government in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) The National Scheduled Tribes Finance and Development Corporation (NSTFDC), has been incorporated as a Government of India Undertaking under the Ministry of Tribal Affairs on 10th April, 2001. The State-wise details of post incorporation sanctions during the last two years and for the current year till June, 2003 are given in the Annexure.

(b) Post incorporation, various States/UTs Channelising Agencies have cumulatively availed funds amounting to Rs. 72.39 crores till 30th June, 2003.

(c) & (d) No serious irregularities have been reported to NSTFDC in the implementation of the programmes for the welfare of Scheduled Tribes particularly in Maharashtra.

Annexure

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1798 for reply on 1.8.2003 asked by Shri Ashok Mohol regarding amount sanctioned by NSIFDC.

Statewise details of Sanctions during 2001-02, 2002-03 and 2003-04 (till 30/6/03)
(Rs. In Lakhs)

Sl. No.	Name of the State	SANCTIONS 2001-2002	SANCTIONS 2002-2003	SANCTIONS 2003-2004
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Sl. No.	Name of the State	SANCTIONS 2001-2002	SANCTIONS 2002-2003	SANCTIONS 2003-2004
1	ANDHRA PRADESH	372.04	577.81	1.07
2	ARUNACHAL PRADESH	32.64	-	-
3	ASSAM	425.85	124.80	-
4	BIHAR	-	76.00	-
5	CHATTISGARH	-	720.86	-
6	GUJARAT	867.57	1012.87	-
7	HIMACHAL PRADESH	247.66	116.18	28.70
8	JAMMU&KASHMIR	255.48	78.19	25.50
9	JHARKHAND	286.50	538.39	-
10	KARNATAKA	324.69	493.94	150.00
11	KERALA	15.60	16.10	-
12	LAKSHDWEEP	7.24	13.18	-
13	MAHARASHTRA	259.75	354.40	7.50
14	MEGHALAYA	-	38.66	-
15	MADHYA PRADESH	753.44	1204.05	136.00
16	MIZORAM	51.85	-	-
17	NAGALAND	88.13	170.79	76.77
18	ORISSA	482.81	197.40	-
19	RAJASTHAN	720.45	508.73	67.75
20	SIKKIM	127.23	174.00	-

21	TAMIL NADU	-	2.80	-	-
22	TRIPURA	69.68	118.45	-	-
23	UTTARANCHAL	142.28	-	-	-
24	WEST BENGAL	493.69	460.61	40.00	-
	TOTAL	6024.58	6998.21	533.29	-

Financial Assistance in Marketing Support Activities

1	TRIFED :-For	300.00	-	-	-
	Marketing Support				
	Activities				
2	Girijan Co-operative				
	Corporation Ltd. (GCC),				
	ANDHRA PRADESH	500.00	-	-	-
	TOTAL	300.00	500.00	-	-

Special Project :- COFFEE PLANTATION

1	A.P. Scheduled Tribes -	2400.00	-	-	-
	Cooperative Finance				
	Corp. Ltd.				
	ANDHRA PRADESH				
	TOTAL	-	2400.00	-	-

GRAND TOTAL 6324.58 9898.21 533.29

NET SANCTIONS after
Revisions and
Cancellations 6280.50 9895.28 533.29